

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1231**  
TO BE ANSWERED ON 06.12.2021

**Air Pollution by Industries**

1231. SHRI TALARI RANGAIAH:  
SHRI VINAYAK RAUT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has laid environmental standards for compliance by the various polluting industries, if so, the details thereof;
- (b) the details of the industries identified for violating pollution standards and the details of the complaints received against them, area-wise of Maharashtra State;
- (c) whether the Government has received complaints against air pollution caused due to some cement industries in Tadipatri area of Anantapur district of Andhra Pradesh; if so, the details thereof;
- (d) whether the Government is planning to take steps to protect the public health and environment in and around cement industries, if not, the reasons therefor; and
- (e) the steps taken/being taken by the Government to check pollution emitting from other industrial units?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

(a) Ministry of Environment Forest and Climate Change (MoEF&CC) notifies industry specific discharge standards under Schedule I 'Standards for Emission or Discharge of Environmental Pollutants from various Industries' of the Environment (Protection) Act, 1986. State Pollution Control Boards and Pollution Control Committees in the States and Union Territories, respectively are mandated to ensure the compliance of these standards. Industry specific environmental standards in respect of 81 industrial sectors have been notified so far. The list of industrial sectors for which environmental standards are notified is given at **Annexure I**.

(b) There are 506 highly polluting 17 categories of industries in Maharashtra. Of which, 474 units are operational and 32 are self-closed. Out of 474 operational units, 434 units are complying with the prescribed environmental standards and 40 units were found non-complying. Show-cause notices to 29 units and closure directions to 11 units are issued.

The details of industries violating air pollution standards in the State of Maharashtra and the details of the complaints received against them with the Central Pollution Control Board (CPCB) during last three years is at **Annexure II**. However, the Maharashtra Pollution Control Board has received 58 complaints regarding industrial air emission from NGOs, Associations and other sources from 1 November, 2020 to 30 November 2021. Out of which 30 complaints have been resolved and 28 complaints are under investigation. The details of

58 complaints regarding industrial emission from various areas of the State are annexed at **Annexure III**.

(c) & (e) Four cement plants are located in the Anantapur district of Andhra Pradesh namely, M/s Ultra Tech Cements, M/s Penna Cement Industries Limited, Boyareddypalli, M/s Sagar Cements (R) Limited and M/s Penna Cement Industries Limited, Talaricheruvu in Tadipatri (M). However, no complaint has been received by the Andhra Pradesh Pollution Control Board regarding air pollution from the cement industries during the last one year. Andhra Pradesh Pollution Control Board is closely monitoring the cement industries and ensuring operation of air pollution control system to protect the environment in the area.

Environment Clearances are being accorded to cement plants subject to stipulation of environmental safeguards as per the provisions of EIA Notification 2006. The compliance to the stipulated EC conditions is monitored by 19 Regional Offices of the Ministry across the country by periodic monitoring.

Steps taken for controlling the pollution by industries are as follow:

- i. The MoEF&CC notifies industry specific discharge standards under Schedule I 'Standards for Emission or Discharge of Environmental Pollutants from various Industries' of the Environment (Protection) Act, 1986. State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs) in States and Union Territories respectively are adhered to ensure the compliance of these standards.
- ii. The SPCBs/PCCs issue consent to establish/ consent to operate and authorization to the industries in the States/Union Territories. The SPCBs/PCCs also monitor the compliance of industrial emissions/effluent discharges and other operational activities according to the prescribed standards.
- iii. For strengthening monitoring mechanism and effective compliance through self-regulatory mechanism, CPCB has directed all 17 categories of highly polluting industries, Grossly Polluting Industries (GPIs) of Ganga basin, Common Effluent Treatment Plants (CETPs), biomedical waste management facilities and common hazardous waste facilities to install Online Continuous Effluent/ Emission Monitoring Systems (OCEMS) for constant vigil on pollution levels.
- iv. CPCB carries out inspection of 17 categories of highly polluting industries based on the computer generated SMS alerts, due to violation of effluent and emission standards, recorded in OCEMS. Industries are selected for inspection on the basis of SMS generated/off line from the online monitoring systems, installed in these industries. In case of non-compliance, action against industry is taken under provisions of the Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and Environment (Protection) Act, 1986.
- v. CPCB has formulated the criteria for categorization of industries and directed all SPCBs/PCCs in the year 2016, to adopt the same. The categorization is based on pollution potential of the industrial sector and the purpose of the categorization is to ensure that the industry is established in a manner consistent with the environmental objectives and to prompt industrial sectors to adopt cleaner technologies, ultimately resulting in generation of no or minimum pollutants. CPCB has categorized 254 industrial sectors into red (61), orange (90), green (65) and white (38) categories.

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## ANNEXURE – I

Annexure I referred in reply to part (a) of the Lok Sabha Unstarred Question No. 1231 due for answer on 06.12.2021 regarding 'Air Pollution by Industries'.

**List of industrial sectors for which effluent/emission standards are notified**

| Sl. No. | Name of the Industrial Sector   |
|---------|---|
| 1       | Aluminium   |
| 2       | Asbestos  |
| 3       | Bagasse fire Boilers  |
| 4       | Battery Manufacturing industries                                      |
| 5       | Beehive Hard coke oven  |
| 6       | Boilers(Agro waste as fuel)   |
| 7       | Boilers(small)  |
| 8       | Brick Kilns   |
| 9       | Briquette(Coal)   |
| 10      | Bullion Refining  |
| 11      | Calcium Carbide   |
| 12      | Carbon Black  |
| 13      | Cashew seed processing  |
| 14      | Caustic Soda  |
| 15      | Cement  |
| 16      | Ceramics  |
| 17      | Coal mines  |
| 18      | Coal Washery  |
| 19      | Coffee Processing   |
| 20      | Common Effluent Treatment Plants                                      |
| 21      | Common Hazardous Waste Incinerator                                    |
| 22      | Copper, Lead and Zinc smelting  |
| 23      | Cotton Textile Industries (Composite and Processing)Composite woolen) |
| 24      | Cupola furnaces   |
| 25      | Dairy Industry  |
| 26      | Dye & Dye Industry  |
| 27      | Edible Oil & Vanaspati  |
| 28      | Electroplating  |
| 29      | Emission limits for diesel engine more than 0.8 MW for power plant    |
| 30      | Emission limits for new diesel engine up to 800 kw for generator sets |
| 31      | Emission standards for new DG Sets up to 19 KW                        |
| 32      | Fermentation (Distillation, Maltry, Brewery)                          |
| 33      | Fertiliser  |
| 34      | Flour Mills, Paddy Processing, Pulse Making or Grinding               |
| 35      | Food & Fruit Processing   |
| 36      | Foundries   |
| 37      | Furnaces (Reheating)  |
| 38      | Gas/Naptha Based Power Plants   |
| 39      | Glass Manufacturing   |
| 40      | Guidelines for Pollution control measures in Ginning mill             |

|    |   |
|----|---|
| 41 | Hotel Industry  |
| 42 | Inorganic Chemicals   |
| 43 | Integrated Iron & Steel And coke oven   |
| 44 | Jute Processing Industry  |
| 45 | Leather Tannery   |
| 46 | Lime kiln   |
| 47 | Manmade Fibre   |
| 48 | Natural Rubber & Synthetic Rubber   |
| 49 | Nitric Acid   |
| 50 | Noise Generated by Domestic Appliances  |
| 51 | Noise limits for generator sets run with Diesel   |
| 52 | Noise limits for generator sets run with petrol/kerosene  |
| 53 | Noise standards for fire crackers   |
| 54 | Oil Drilling and Gas Extraction   |
| 55 | Oil Refinery  |
| 56 | Organic Chemicals   |
| 57 | Paints  |
| 58 | Pesticides  |
| 59 | Petrochemicals  |
| 60 | Pharmaceuticals   |
| 61 | Plaster of Paris  |
| 62 | Primary water quality criteria for bathing water  |
| 63 | Pulp & Paper (small)  |
| 64 | Pulp & Paper(Large)   |
| 65 | Refractory Industry   |
| 66 | Slaughter House, Meat & Sea Food Processing   |
| 67 | Soda Ash  |
| 68 | Soft coke industry  |
| 69 | Sponge Iron Plants  |
| 70 | Starch (Maize)  |
| 71 | Stone crushing  |
| 72 | Sugar   |
| 73 | Sulphuric Acid  |
| 74 | Thermal Power plant   |
| 75 | Vehicular Noise   |
| 76 | (a) Viscose Staple Fibre (VSF) Plant(b) Viscose Filament Yarn (VFY) Plant(c) Nylon Polyester(d) Acrylic- (i) Wet Process (ii) Dry Process |
| 77 | Water quality standards of costal water marine water falls  |
| 78 | Sewage Treatment Plants (STPs)  |
| 79 | Industrial Boilers  |
| 80 | Airports  |
| 81 | Automobile Service Station, Bus Depot or Workshop   |

## ANNEXURE – II

Annexure II referred in reply to part (b) of the Lok Sabha Unstarred Question No. 1231 due for answer on 06.12.2021 regarding 'Air Pollution by Industries'.

Details of industries violating air pollution standards in the State of Maharashtra and the details of the complaints received against them at Central level by the Central Pollution Control Board (CPCB) during last three years.

| Sl. No. | Name of Industry, District   | Details of complaints received, if any   | Action taken by CPCB   | Updated Compliance Status   |
|---------|--|--|--|---|
| 1.      | Chandrapur Super Thermal Power Station (Unit-4) of M/s MSPGCL, Chandrapur, Maharashtra | <p>1. Sh. Ramesh Ghanshyamdas Makhija, Ex. Councilor - Chandrapur Municipal Corp., dated 14.08.2019 regarding air pollution caused by various industries. CPCB has forwarded the complaint to Maharashtra Pollution Control Board on 29.08.2019 for necessary action.</p> <p>2. Sh. Mayur Anil Raikwar, Chandrapur, dated 12.11.2021 regarding pollution caused by various industries. CPCB has forwarded the complaint to Maharashtra Pollution Control Board on 18.11.2021 for ensuring compliance by the industries through regular vigilance</p> | Show cause notice for closure was issued to the plant on 31.12.2019. | Show cause notice revoked on 21.01.2020 based on the compliance submitted by the plant on 09.01.2020. |
| 2.      | M/s JSW Steel (Salav) Limited, Raigad, Maharashtra                                     | -  | Direction was issued to the plant on 26.03.2019.                     | Direction revoked on 03.05.2019 based on the compliance submitted by the plant on 13.04.2019.         |

**ANNEXURE – III**

**Annexure II referred in reply to part (b) of the Lok Sabha Unstarred Question No. 1231 due for answer on 06.12.2021 regarding 'Air Pollution by Industries'.**

**Details of 58 complaints as received by the Maharashtra Pollution Board regarding industrial emission from 1 November 2020 to 30 November 2021**

| <b>Sr. No.</b> | <b>Complain unique No.</b> | <b>Subject</b>  | <b>Complaint type</b> | <b>Complaint status</b> | <b>Region</b> |
|----------------|----------------------------|---|-----------------------|-------------------------|---------------|
| 1              | MPCB-COMPLAINT-0000004418  | Complaint regarding Industrial Emission in residential area   | Air                   | Close                   | Mumbai        |
| 2              | MPCB-COMPLAINT-0000004428  | Complaint regarding Industrial Emission in residential area   | Air                   | Close                   | Mumbai        |
| 3              | MPCB-COMPLAINT-0000004466  | The industrial compressor is on for the whole with noises of drilling machines.                                     | Air                   | Open                    | Pune          |
| 4              | MPCB-COMPLAINT-0000004493  | Extreme air pollution of chemical foul smell everyday for several months. Seems from nearby Taloja Industrial area. | Air                   | Close                   | Raigad        |
| 5              | MPCB-COMPLAINT-0000004560  | Air pollution- Complaint regarding industrial emission in residential area caused by SMS Envoclean                  | Air                   | Close                   | Mumbai        |
| 6              | MPCB-COMPLAINT-0000004588  | Air pollution due to industrial emission  | Air                   | Close                   | Thane         |
| 7              | MPCB-COMPLAINT-0000004592  | Air pollution due to Industrial Emission.   | Air                   | Close                   | Raigad        |
| 8              | MPCB-COMPLAINT-0000004594  | Air pollution- Industrial emission caused by M/s Mauli Metal  | Air                   | Open                    | Latur         |
| 9              | MPCB-COMPLAINT-0000004601  | Air pollution due to industrial emission  | Air                   | Open                    | Thane         |
| 10             | MPCB-COMPLAINT-0000004602  | Air pollution due to industrial emission  | Air                   | Open                    | Thane         |
| 11             | MPCB-COMPLAINT-0000004606  | Air pollution due to industrial emission  | Air                   | Close                   | Raigad        |
| 12             | MPCB-COMPLAINT-0000004607  | Air pollution caused by industrial emission   | Air                   | Close                   | Raigad        |
| 13             | MPCB-COMPLAINT-0000004608  | Air pollution caused by industrial emission from Taloja MIDC  | Air                   | Close                   | Raigad        |
| 14             | MPCB-COMPLAINT-0000004609  | Air pollution caused by industrial emission from Taloja MIDC  | Air                   | Close                   | Raigad        |
| 15             | MPCB-COMPLAINT-0000004613  | Air Pollution and foul smell due to Industrial Emission   | Air                   | Close                   | Raigad        |
| 16             | MPCB-COMPLAINT-0000004614  | Air Pollution and foul smell due to Taloja Industrial Area  | Air                   | Close                   | Raigad        |
| 17             | MPCB-COMPLAINT-0000004615  | Air pollution caused by Taloja Industrial area.   | Air                   | Close                   | Raigad        |

|    |                           |   |     |       |            |
|----|---------------------------|---|-----|-------|------------|
| 18 | MPCB-COMPLAINT-0000004635 | Air pollution due to industrial emission  | Air | Close | Raigad     |
| 19 | MPCB-COMPLAINT-0000004636 | Air pollution due to industrial emission  | Air | Close | Raigad     |
| 20 | MPCB-COMPLAINT-0000004638 | Air pollution due to industrial emission  | Air | Close | Raigad     |
| 21 | MPCB-COMPLAINT-0000004639 | Air pollution due to industrial emission  | Air | Close | Raigad     |
| 22 | MPCB-COMPLAINT-0000004640 | Air pollution due industrial emission from Taloja MIDC  | Air | Close | Raigad     |
| 23 | MPCB-COMPLAINT-0000004642 | Air pollution due to industrial emission  | Air | Close | Raigad     |
| 24 | MPCB-COMPLAINT-0000004644 | Air pollution Industrial emission caused by Taloja MIDC   | Air | Close | Raigad     |
| 25 | MPCB-COMPLAINT-0000004646 | Air pollution due to industrial emission from Taloja MIDC.  | Air | Close | Raigad     |
| 26 | MPCB-COMPLAINT-0000004650 | Air pollution-Smoke and industrial emissions  | Air | Close | Thane      |
| 27 | MPCB-COMPLAINT-0000004669 | Air pollution caused by industrial emission   | Air | Close | Thane      |
| 28 | MPCB-COMPLAINT-0000004670 | Air pollution due to industrial emission  | Air | Close | Thane      |
| 29 | MPCB-COMPLAINT-0000004704 | Air pollution caused by industrial emission   | Air | Close | Chandrapur |
| 30 | MPCB-COMPLAINT-0000004795 | Air pollution- industrial emissions from Shah &Nahar industrial estate  | Air | Open  | Mumbai     |
| 31 | MPCB-COMPLAINT-0000005275 | Health Hazard due to ready Mix Plant at Tejpal Industrial Road, Saki Naka, Mumbai                                   | Air | Close | Mumbai     |
| 32 | MPCB-COMPLAINT-0000005375 | Public complaint regarding pollution caused by industrial activities near residential area Bhandup (W), Maharashtra | Air | Open  | Mumbai     |
| 33 | MPCB-COMPLAINT-0000005444 | Blatant transgression of all compliance norms by certain units in industrial estate in Lower Parel                  | Air | Close | Mumbai     |
| 34 | MPCB-COMPLAINT-0000005445 | Unabated industrial air Pollution in Mumbai 400002  | Air | Open  | Mumbai     |
| 35 | MPCB-COMPLAINT-0000005563 | Industrial pollution  | Air | Open  | Gondia     |
| 36 | MPCB-COMPLAINT-0000005575 | Industrial Pollution  | Air | Open  | Pune       |
| 37 | MPCB-COMPLAINT-0000005584 | Air pollution- Industrial emission by RCF Factory   | Air | Close | Mumbai     |
| 38 | MPCB-COMPLAINT-0000005634 | Air pollution- industrial emission by M/s. RCF industry   | Air | Close | Mumbai     |

|    |                           |   |     |       |          |
|----|---------------------------|---|-----|-------|----------|
| 39 | MPCB-COMPLAINT-0000005656 | Air pollution-Foul smell due to industrial emissions  | Air | Open  | Thane    |
| 40 | MPCB-COMPLAINT-0000005658 | Air pollution-Gases with foul smell released from Talaja Industrial Estate.   | Air | Open  | Raigad   |
| 41 | MPCB-COMPLAINT-0000005738 | Industrial Pollution  | Air | Open  | Raigad   |
| 42 | MPCB-COMPLAINT-0000005741 | Industrial Emission   | Air | Open  | Raigad   |
| 43 | MPCB-COMPLAINT-0000005828 | Regarding Industrial Emission   | Air | Open  | Bhandara |
| 44 | MPCB-COMPLAINT-0000005882 | PALKHED INDUSTRIAL AREA POLLUTION   | Air | Open  | Nashik   |
| 45 | MPCB-COMPLAINT-0000005967 | Air pollution caused in the vicinity due to industrial emission.  | Air | Open  | Raigad   |
| 46 | MPCB-COMPLAINT-0000005968 | Air pollution caused due to industrial emission   | Air | Open  | Raigad   |
| 47 | MPCB-COMPLAINT-0000005988 | Air and water pollution due to industrial dumps in Waldhuni River.  | Air | Close | Thane    |
| 48 | MPCB-COMPLAINT-0000005991 | Air pollution due to industrial emission.   | Air | Open  | Raigad   |
| 49 | MPCB-COMPLAINT-0000006001 | Complaint against Aromatic & Industrial Chemical Pvt. Ltd. Company  | Air | Open  | Thane    |
| 50 | MPCB-COMPLAINT-0000006007 | There is a Fettling and Shot blasting unit at "Plot No. A-130, Kagal-Haatkanangale Five Star Industrial area, Kagal, Kolhapur                     | Air | Open  | Kolhapur |
| 51 | MPCB-COMPLAINT-0000006052 | Rainbow of Industrial Effluents seen in Mahad District due to Inefficient MPCB official's inaction  | Air | Open  | Raigad   |
| 52 | MPCB-COMPLAINT-0000006087 | Industrial Pollution  | Air | Open  | Palghar  |
| 53 | MPCB-COMPLAINT-0000006157 | air pollution due to industrial pollution and open buring   | Air | Open  | Raigad   |
| 54 | MPCB-COMPLAINT-0000006377 | Complaint regarding Pollution due to Aromatic and Industrial Chemical Pvt. Ltd. Company   | Air | Open  | Thane    |
| 55 | MPCB-COMPLAINT-0000006423 | Regarding Pollution and smell from industrial area Located in MIDC, Boisar, Palghar - reg.  | Air | Open  | Palghar  |
| 56 | MPCB-COMPLAINT-0000006522 | Complaint against Yaxis Structural Steels Pvt. Ltd. (Formerly Known as Anil Industries) at A - 80/7, Indapur Industrial Area, Indapur, Dist. Pune | Air | Open  | Pune     |



|    |                           |   |     |      |        |
|----|---------------------------|---|-----|------|--------|
| 57 | MPCB-COMPLAINT-0000006535 | Since 15 days Air Pollution, heavy chemicals spread Navi Mumbai areas and last 5 days gas borne pollutants discharged into the atmosphere from smokestacks of industrial plants | Air | Open | Thane  |
| 58 | MPCB-COMPLAINT-0000006549 | Regarding Pollution from Taloja Industrial Estate   | Air | Open | Raigad |

| Sr. No. | Region       | Total number of Complaints | Complaints resolved | Complaints under Investigation |
|---------|--------------|----------------------------|---------------------|--------------------------------|
| 1       | Kolhapur     | 1                          | 0                   | 1                              |
| 2       | Palghar      | 2                          | 0                   | 2                              |
| 3       | Mumbai       | 10                         | 7                   | 3                              |
| 4       | Gondia       | 1                          | 0                   | 1                              |
| 5       | Pune         | 3                          | 0                   | 3                              |
| 6       | Thane        | 11                         | 5                   | 6                              |
| 7       | Raigad       | 26                         | 17                  | 9                              |
| 8       | Nashik       | 1                          | 0                   | 1                              |
| 9       | Bhandara     | 1                          | 0                   | 1                              |
| 10      | Chandrapur   | 1                          | 1                   | 0                              |
| 11      | Latur        | 1                          | 0                   | 1                              |
|         | <b>Total</b> | <b>58</b>                  | <b>30</b>           | <b>28</b>                      |